

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

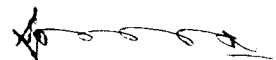
No.K-11019/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 15th March, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Kumar Seth, Judge of the Madhya Pradesh High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Rajendra Menon relinquishes charge of the office of Acting Chief Justice of the Madhya Pradesh High Court consequent upon his appointment as the Chief Justice of the Patna High Court.



(S.C. BARMMA)

Joint Secretary to the Government of India
Tel: 23072142

To

The Manager,
Government of India Press,
FARIDABAD

No. K-.11019/01/2017-US.II

Dated 15.03.2017

Copy to:-

- 1 Shri Justice Rajendra Menon, Acting Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 2 Shri Justice Sanjay Kumar Seth, Judge, Madhya Pradesh High Court, Jabalpur.
- 3 The Secretary to the Governor, Madhya Pradesh, Bhopal.
- 4 The Secretary to the Chief Minister, Madhya Pradesh, Bhopal.
- 5 The Secretary to the Acting Chief Justice, Madhya Pradesh High Court, Jabalpur.
- 6 The Chief Secretary, Government of Madhya Pradesh, Bhopal.
- 7 The Registrar General, Madhya Pradesh High Court, Jabalpur.
- 8 The Accountant General, Madhya Pradesh, Bhopal.
- 9 The President's Secretariat, (CA.II Section), New Delhi.
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(J)/US.I/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978